

SPECIAL BENCH

ITEM NO.1

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.24/ALD/2024

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANIL KUMAR V/S M/S METALON MARKETING & ORS.
UNDER SECTION	94 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Aditya Prasad, Adv.

: For the Res. No.3

ORDER

- 1.** None present for the petitioner today. However, Ld. Counsel representing the Respondent no.3 is present through VC, who states that he has not received the copy of the petition and there has not been any representation on behalf of the Petitioner for the last two hearings.
- 2.** Today, since this being a Special Bench, let the matter be adjourned for further hearing on 30th July, 2024 before the Regular Bench, and in case nobody appears on behalf of the petitioner on the next date, the matter will be decided on merits.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*